

Title: Motion for withdrawal of the use of Indian Languages in Commercial Advertisement and on Packages of Consumer Goods Bill, 2000 (Bill withdrawn)

15.52-1/2 hrs

डॉ. लक्ष्मीनारायण पाण्डेय (मंदसौर) : महोदय, मैं प्रस्ताव करता हूँ कि सभी वाणिज्यिक विज्ञापनों में और उपभोक्ता वस्तुओं के पैकेटों पर हिन्दी भाषा और संविधान की आठवीं अनुसूची में विनिर्दिष्ट किसी एक अन्य भारतीय भाषा का अनिवार्य उपयोग करने तथा उससे संसक्त विषयों का उपबंध करने वाले विधेयक को वापस लिए जाने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to withdraw the Bill to provide for the compulsory use of Hindi language and one of the other Indian languages specified in the Eighth Schedule to the Constitution in all commercial advertisements and on packages of consumer goods and for matters connected therewith."

The motion was adopted.

DR. LAXMINARAYAN PANDEYA : I withdraw the Bill.
